

**COURT-I****IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)****APPEAL NO. 68 OF 2017  
APPEAL NO. 69 OF 2017  
AND  
APPEAL NO. 78 OF 2017****Dated: 1<sup>st</sup> August, 2018****Present: Hon'ble Mr. I.J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member****APPEAL NO. 68 OF 2017  
and  
APPEAL NO. 69 OF 2017****In the matter of:****Indian Wind Power Association****.... Appellant(s)****Vs.****Gujarat Electricity Regulatory Commission & Ors.****.... Respondent(s)****Counsel for the Appellant(s) : Mr. Majid Durrani****Counsel for the Respondent(s) : Ms. Suparna Srivastava  
Ms. Nehul Sharma for R-1****Ms. Anushree Bardhan for R-2****Mr. Ashwin Ramanathan  
Ms. Parichita Chowdhury for R-2  
(In A.No. 68 of 2017)****APPEAL NO. 78 OF 2017****In the matter of:****Indian Wind Energy Association****.... Appellant(s)****Vs.**

**Gujarat Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Ms. Suparna Srivastava  
Ms. Nehul Sharma for R-1

**ORDER**

As agreed by learned counsel for the parties, list this batch of appeals for hearing on **13.11.2018.**

**(Justice N. K. Patil)**  
**Judicial Member**

*ts/mk*

**(I.J. Kapoor)**  
**Technical Member**